

ITEM NO.29

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 153/2024

CHHABIRAM PAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Krishan Pal Mavi, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 17-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Krishan Pal Mavi, AOR

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Original records have been received from the High Court
as well as Trial Court.

Registry to comply with the order dated 4.7.2023 passed
by the Hon'ble Court regarding the supply of soft copy of
the record of Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file additional documents.

SUJATA SINGH
Registrar

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